NOTICE OF STRIKING OFF AND DISSOLUTION

[Pursuant to section 75 of the LLP Act, 2008 and rule 37 of the Limited Liability Partnership Rules, 2009]

GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS
Office of the Registrar of Companies
4th Floor, 'A' Wing, Maurya Lok Complex
Dakbunglow Road, Patna-800001

Dated: 27.06.2018

Reference

In the matter of The Limited Liability Partnership Act 2008 and of following LLPs:

SI. No.	Name of LLP	LLPIN	SRN
1	SUANRA BUILDMART LLP	AAE-5378	M05441423
2	ROYAL EARTHSHIP PROPERTIES LLP	AAG-2757	M05658133
.3	HINRES RESEARCH LLP	AAF-7469	M06138457

This is with respect to this Office's Notice No. ROC/PAT/LLP/Strike Off/R-37 Dated 09.02.2018, 21.03.2018 and applications (Form 24) dated 09.11.2017, 02.12.2017, 22.02.2018, Notice is hereby published that pursuant to section 75 of The Limited Liability Partnership Act 2008 the name of above mentioned LLPs this day of 27.06.2018 been struck off the register of Companies and the said LLP is dissolved.

(Himanshu Shekhar) Registrar of Companies Patna, Bihar